

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD



OA/021/00898/2019  
Date of Order : 18-12-2019

Between :

Subba Rao Moka S/o M.Venkata Reddy,  
Age : 44 years, Occ: Asst.Architect GR-I, Gr.'B',  
MES No.181658, Chief Engineer (Fy) Hyderabad,  
Secunderabad. ....Applicant

And

1. Union of India, Rep. By The Director General (Pers),  
Engineer-in-Chief's Branch, Military Engineer Service,  
I H Q, Kashmir House, Rajaji Marg, New Delhi 110011.
2. The HQ ADG (CG&P) Chennai,  
Military Engineer Service,  
Indian Costal Guard Air Station Complex,  
Rudhra Road, St. Thomas Mount,  
Chennai-600016.
3. The Chief Engineer (Fy) Hyderabad,  
Opp: Parade Ground, Sardar Patel Road,  
Secunderabad-500003. ....Respondents

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Counsel for the Applicant : Mr.B.Laxman  
Counsel for the Respondents : Mr.M.VenkataSwamy, Addl.CGSC

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CORAM :

THE HON'BLE MRS.NAINI JAYASEELAN: ADMINISTRATIVE MEMBER

(Oral Order per Hon'ble Mrs.Naini Jayaseelan, Administrative Member)

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Mr. B. Laxman, learned counsel for the applicant states that the  
Respondents have complied with the request made by the applicant and

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retained him at Hyderabad vide order No.MES/CORR/81/2019, dated  
18.11.2019, therefore he may be permitted to withdraw the OA.



2. Accordingly the OA is dismissed as withdrawn. No order as to costs.

(NAINI JAYASEELAN)  
ADMINISTRATIVE MEMBER

Dated : 18<sup>th</sup> December, 2019.

Dictated in Open Court.

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